GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.5506

TO BE ANSWERED ON THE 28TH MARCH, 2018

DISCLOSURE OF DEFENCE INFORMATION

5506. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether there are new rules on public disclosure of defence information under the new India-France Defence deal;

(b) if so, the details thereof; and

(c) the details of the new set of rules and the details of information likely to be made available for public?

ANSWERMINISTER OF STATE(DR. SUBHASH BHAMRE)IN THE MINISTRY OF DEFENCEरारायमं भि(डा. सुभाष भामरे)

(a) to (c): An Agreement between India and France regarding the Exchange and Reciprocal Protection of Classified or Protected Information was signed on 10th March, 2018 during the State Visit of President of France to India. This agreement defines the common security regulations applicable to any exchange of classified and protected information between the two countries.
